

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 240
ANSWERED ON 19/12/2023**

DEMAND FOR JOBS UNDER MGNREGS

***240. SHRI THIRUMAAVALAVAN THOL:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the reasons behind the dipping demand for jobs under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) between May till August this year;**
- (b) the details of the steps taken by the Ministry to incorporate more agricultural jobs under the Scheme to boost demand;**
- (c) whether the Ministry monitors the job demand by households and individuals under MGNREGS; and**
- (d) if so, the details of the same from April to June of the year 2021-22?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)**

(a) to (d): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 240 for 19.12.2023.

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

As per NREGASoft, a total of 142.98 crore persondays have been generated during the month of May, 2023 to August, 2023, which is more than 125.76 crore persondays generated during the same period of the previous financial year.

(b): There are 266 permissible works under Mahatma Gandhi NREGS out of which 150 works are related to Agriculture & Allied Activities, which in-turn supports the farmers who are eligible for benefit of the scheme. As per para 4(3) of Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act, "works which are non-tangible, not measurable, repetitive such as, removing grass, pebbles, agricultural operations, shall not be taken up".

(c)&(d): Mahatma Gandhi NREGS is a demand driven wage employment scheme. This Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various fora viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, Programme Review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils periodically monitor implementation of the programme. State Technical Cell are constituted at various level in the States to regularly monitor the progress of works.

Out of total demand of wage employment, more than 99.82% households are getting offer of employment. In case employment is not provided as per the provision of the Act, the households is entitled for unemployment allowances according to the Act.

As per NREGASoft, Details of households availed employment under Mahatma Gandhi NREGS during the month of April, May and June in the financial year 2021-22 is as under:

Period	During the month of April, 2021	During the month of May, 2021	During the month of June, 2021
Households availed employment (Figure in crore)	2.13	2.22	2.93